

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH**

**COURT No.1**

*(through hybrid mode)*

**ITEM No. 115**

**C.P. (IB)/1(CH)2024**

**IN THE MATTER OF:-**

Srex Power India Private Limited

...Petitioner

Versus

Acme Cleantech Solutions Pvt. Ltd.

...Respondent

**Under Section: 9, IBC 2016**

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 14.08.2024.

Sd/-  
Court Officer

06.06.2024  
Tanvi